

# BUSINESS ADVISORY COMMITTEE

(Seventeenth Lok Sabha)

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## TWENTY FOURTH REPORT

(Presented on 9.8.2021)

The Business Advisory Committee held a sitting on Friday, the 6<sup>th</sup> August, 2021.

2. The Committee recommended the allocation of time to the following items of business as shown against each of the following:-

- |  |   |  |
|--|---|--|
| (1) The National Commission for Homoeopathy (Amendment) Bill, 2021, <i>after its introduction.</i>               | } | <b>3 Hours</b><br>[May be<br>taken up<br>together] |
| <i>(Consideration and passing)</i>   |   |  |
| (2) The National Commission for Indian System of Medicine (Amendment) Bill, 2021, <i>after its introduction.</i> | } |  |
| <i>(Consideration and passing)</i>   |   |  |
| (3) The Taxation Laws (Amendment) Bill, 2021.  | } | <b>4 Hours</b>                                     |
| <i>(Consideration and passing)</i>   |   |  |
| (4) The Constitution (One Hundred and Twenty-Seventh Amendment) Bill, 2021, <i>after its introduction.</i>       | } | <b>4 Hours</b>                                     |
| <i>(Consideration and passing)</i>   |   |  |

**NEW DELHI;**  
**6<sup>th</sup> August, 2021**  
**Sravana 15, 1943 (Saka)**

**Om Birla**  
**Chairperson,**  
**Business Advisory Committee.**